

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 1670/93

New Delhi this the 10th day of December, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri N. Sahu, Member (A)

Shri O.P. Batra
Assistant,
Directorate of Plan
ADGES
Air Headquarter,
New Delhi-110011

... Applicant

(By Advocate Shri B.S. Mainee)

Versus

Union of India through

1. The Secretary,
Ministry of Defence, South Block,
New Delhi.
2. The Chief Administrative Officer,
Ministry of Defence,
DHQ PO
New Delhi-110011

... Respondents

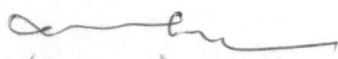
(None for the respondents)

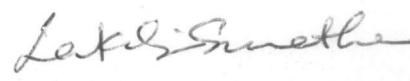
ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri B.S. Mainee, learned counsel submits that on instructions from the applicant he seeks permission to withdraw the OA as the reliefs prayed for in the OA have already been granted.

In the above circumstances, OA is dismissed as withdrawn.


(N. Sahu)
Member (A)


(Smt. Lakshmi Swaminathan)
Member (J)

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